

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 603
IB-668/ND/2023
IA/1250/2024

IN THE MATTER OF:
Ajay Kumar Gupta

...PETITIONER

Vs

State Bank of India
Section
U/s 94(1) of IBC Code, 2016

...RESPONDENT

Order delivered on 16.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant :
For the Respondent :

ORDER

Re-notified to **17.05.2024**.

Sd/-
(Court Officer)